

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 45

CP 2356/2019

CORAM:

**SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON 21.08.2023

**NAME OF THE PARTIES: PRIORITY LIFE CARE PVT LTD V/S ROC,
MUMBAI**

Section 10(A)(1)(a) of the Companies Act, 2013

ORDER

None present for either side, when the matter is called out. The Company Petition is filed under Section 10(A)(1)(a) of the Companies Act, 2013. Reserved for Orders.

Sd/-

**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Sd/-

**JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)**

Vedant Kedare